

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

~~OA/TA/MP~~ No. 536 /1993 (in OA. 585/93)

Babu Lal Sharma Versus U.O.S. & OS

Date of Order	Orders
12/10	This is an M.P. (in OA. No. 585/93 — next date is 20/10/93) for early hearing of the OA. It is an <u>SM</u> case and in order. So. <i>[Signature]</i> 11/10 <i>[Signature]</i> 12/10
<u>13-10-93.</u>	Mr. Ashok Gaur - Counsel for the applicant Register & Put up in Court for admission on <u>14-10-93</u> a/w OA 585/93 <i>[Signature]</i> REGISTRAR C.A.T., JAIPUR
Copy sent to the app. & imp. C.A. (M. Bhaw) vide 7913 & 7914 dte 26-10-93	<u>14-10-93</u> Sh. Ashok Gaur, Counsel for the petitioner. This is an M.P. for preponing the date already fixed in OA 585/93 for 20.10.93. The date fixed in the OA is not far away. This MP is therefore dismissed. <i>[Signature]</i> Gopal Krishna Member (Judl.)